

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 110 of 2015 & IA Nos. 176 of 2015 and 177 of 2015,
Appeal No. 89 of 2015 & IA No. 137 of 2015 and Appeal No. 90 of 2015 & IA No. 138 of
2015**

Dated: 05th July, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

A.No. 110 of 2015 & IA Nos. 176 of 2015 and 177 of 2015

**Indian Wind Energy Association & Anr. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh
Counsel for the Respondent (s) : Mr. Sandeep Rajpurohit for Mr. Anand K.
Ganesan, R.2

A.No. 89 of 2015 & IA No. 137 of 2015

**Indian Wind Power Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Abhishek Raj
Counsel for the Respondent (s) : Mr. Sandeep Rajpurohit for Mr. Anand K.
Ganesan and Mr. R. Mishra

A.No. 90 of 2015 & IA No. 138 of 2015

**Indian Wind Power Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : Ms Suparna Srivastava for R.1, Mr. Sandeep
Rajpurohit for Mr. Anand K. Ganesan and
Mr. R. Mishra

ORDER

Bench did not assemble today.
Post the matter for hearing on **24th August, 2016.**

Court Master

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